HIGH COURT OF JHARKHAND, RANCHI **NOTIFICATION** The 06th December, 2025

No. 316 / A: Sri Surendra Nath Mishra, District & Additional Sessions Judge, Dumka is hereby promoted to the rank of Principal District Judge.

> By order of the Court Sd/-(Satya Prakash Sinha) Registrar General

Memo. No.5329/Apptt.

Dated Ranchi, the 06th December, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the officer concerned for information & the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

2.12:2025

HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 06TH DECEMBER, 2025

No. 317 /A: The following Officers of the rank of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority, w.e.f. the date of their posting in the rank of Civil Judge (Senior Division):-

SI. No.	Name of the Officers in the rank of Civil Judge (Junior Division) promoted to the rank of Civil Judge (Senior Division)			
01	02			
1.				
	311 Zaved Khari, Addi. Civil Judge (Junior Division)-cum-JM, Hazaribagh			
2.	Sri Nirbhay Prakash, Civil Judge (Junior Division)-cum-JM-cum-Special Court, elected M.P./M.L./ Daltonganj			
3.	Sri Bankim Chnadra Chatterjee, JM-cum-PM (JJB), Deoghar			

By Order of the Court, Sd/- Satya Prakash Sinha Registrar General

Memo No. <u>5330</u>/Apptt.

Dated Ranchi the 06th December, 2025

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

<u>HIGH COURT OF JHARKHAND, RANCHI</u>

NOTIFICATION

The 06th December, 2025

 $No.\overline{318}A$: The Officers named in Column No.2 of the table given below are transferred and posted as District & Additional Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

	tim and	New place of posting as
51.No.	Name of the Officers with designation and present place of posting	3
1	2	Additional Judicial Commissioner, Ranchi
1.	Sri Sanjay Kumar Choudhary, District & Additional Sessions Judge, Koderma	
2.	Sri Debasis Mohapatra, District & Additional	Additional Judicial Commissioner, Ranchi.
۷.	Sessions Judge, Giridih	District & Additional Sessions Judg
3.	Sri Madhuresh Kumar Verma, District & Additional Sessions Judge, Giridih	Dhanbad.
4.	Ms. Neeti Kumar, District & Additional Sessions Judge, Sahebganj (Rajmahal)	District & Additional Sessions Judge, Ea Singhbhum, Jamshedpur
	Jaage, earner g. , . ,	[Vice Ms. Kumari Vaishali Srivastava, District Additional Sessions Judge, Jamshedpur]
5.	Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Jamshedpur	District & Additional Sessions Judg Sahebganj (Rajmahal).
	714411101111111111111111111111111111111	[Vice Ms. Neeti Kumar, District & Additional Session Judge, Sahebganj (Rajmahal)]

By order of the Court/-Sd/- Satya Prakash Sinha Registrar General

Memo, No. 5332 /Apptt.

Dated Ranchi, the 06th December, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judges of concerned Judgships / the Judicial Commissioner, Ranchi and the Officers concerned for information and needful/the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 06th DECEMBER, 2025

No <u>319</u> A: In exercise of powers conferred under Sub Section (3) of Section 9 of B.N.S.S., 2023, the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 10 of B.N.S.S., 2023, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

Sl. No.	Name of the officers with designation and present place of posting (with Judgeship/Department).	Name of the District
1	2	3
1.	Sri Chandan, Chief Judicial Magistrate, Ranchi. [Under orders of transfer and posting at Godda as Civil Judge (Sr. Division)] [Vice Sri Shashi Bhushan Sharma, CJM, Godda]	Godda
2.	Sri Shashi Bhushan Sharma, CJM, Godda [Under orders of transfer and posting at Ranchi as Civil Judge (Sr. Division)]	Ranchi
	[Vice Sri Chandan, Chief Judicial Magistrate, Ranchi]	

By order of the Court/-Sd/-Satya Prakash Sinha Registrar General

Memo. No. 5.333./Apptt.

Dated Ranchi, the 06th December, 2025

Copy forwarded to the Principal District & Sessions Judge, Godda / the Judicial Commissioner, Ranchi for information and communication to the Officers concerned/Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.

HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 06th December, 2025

No. <u>320</u> / A: The services of Sri Rama Kant Mishra, Presiding Officer, Labour Court, Dhanbad are hereby recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Koderma.

By order of the Court Sd/-(Satya Prakash Sinha) Registrar General

Memo. No. 5334 /Apptt. Dated Ranchi, the O6th December, 2025
Copy forwarded to the Principal Secretary to the Government, Department of Personnel,
Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial)
Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda,
Ranchi / the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request
to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions
Judge, Dhanbad / the Principal District & Sessions Judge, Koderma and the Officer concerned for
information and needful.

HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 06th December, 2025

No.324/ A: Sri Bal Krishan Tiwari, Principal District & Sessions Judge, Koderma is hereby transferred and posted as Principal District & Sessions Judge, Dhanbad.

By order of the Court Sd/-(Satya Prakash Sinha) Registrar General

Memo. No. 5335 /Apptt. Dated Ranchi, the 06th December, 2025
Copy forwarded to the Principal Secretary to the Government, Department of Personnel,
Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial)
Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda,
Ranchi / the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request
to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions
Judge, Dhanbad / the Principal District & Sessions Judge, Koderma and the Officer concerned for
information and needful.